

**BEFORE THE NATIONAL GREEN TRIBUNAL, PUNE
WESTERN ZONE- AT PUNE
ORIGINAL APPLICATION NO 122 OF 2015 (WZ)**

Samita Rajendra Patil &

.....Applicants

V/s

Jindal Steel Works Ltd and Others

.....Respondents

**REPORT IN COMPLIANCE OF THE ORDER DTD.30.01.2018 PASSED BY THE
HON'BLE NATIONAL GREEN TRIBUNAL**

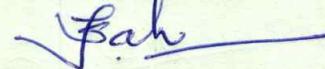
In the above matter, Hon'ble Tribunal vide order dated 30.1.2018 directed the Maharashtra Pollution Control Board to prepare the report giving recommendations and suggestions.

In compliance of the said Hon'ble NGT Order dated 30.01.2018, the Maharashtra Pollution Control Board is filing its report as under:-

1. The Respondent Board has granted Consent to Operate to M/s. JSW Steel Ltd (Formerly known as M/s. Jindal Steel Works Ltd.) an Integrated Steel Plant, located at Dolvi Raigad, Tal: Pen, Dist: Raigad for HSM and BFP Plants vide consents dated 07.04.2018 and 02.11.2018 respectively. As per the consent conditions, the slag's generated from hot strip mill and blast furnace plant are under the Non-Hazardous Waste category.
2. The Respondent Board issued a letter dtd. 05.08.2020 incorporating the following suggestions & recommendations to the Respondent industry.
 - i. The industry shall comply with all conditions prescribed in the consent issued by the Board and dispose off existing as well as proposed generated slags as per consent conditions at designated places in scientific manner.
 - ii. The industry shall also explore the possibilities of utilization of slag in cement manufacturing, used as aggregates in civil & road construction and brick manufacturing activity including land reclamation and in marine applications as per CPCB guideline without violating of consent conditions.
 - iii. The industry shall strictly follow the guideline on handling and management of High Volume Low Effect Waste Slag from pyrometallurgical operations of Iron & Steel and Ferrous Alloy units prepared by CPCB.
 - iv. The industry shall take all precautionary measures to avoid any soil contamination, groundwater and surface water pollution also any adverse effect on environment and nearby villagers.
 - v. The industry shall strictly comply with all consent condition, CPCB guidelines and orders issued by Hon'ble NGT.

The Respondent Board has served the aforesaid letter dated 5.8.2020 to the Respondent Industry on 5.8.2020. A copy of the said letter dtd.5.8.2020 is enclosed herewith and marked as an **Annexure-I**.

**For and on behalf of Maharashtra
Pollution Control Board**



**(J. S. Salunkhe)
Regional Officer-Raigad**

Date
07/08/20

Annex - I

MAHARASHTRA POLLUTION CONTROL BOARD
SUB REGIONAL OFFICE-RAIGAD II

Tel. No. 2757 2620
 Fax No. 2756 2132

Email: sroraigad2@mpcb.gov.in
 Visit us at: <http://mpcb.gov.in>



Raigad Bhavan, 6th Floor,
 Sec-11, C.B.D. Belapur,
 Navi Mumbai 400 614.

No. MPCB / R O : 200805- FTS-0029.

Date: 05/08/2020

To,
 M/s. JSW Steel Ltd,
 Dolvi, Raigad., Tal: Pen.
 Dist. Raigad.

Sub : Compliance of Hon'ble NGT order dtd: 30.01.2018 in respect of
 Application No. 122/2015

- Ref: -1) Application No. 122/2015 filed by Mrs. Samita R. Patil before Hon'ble NGT, Pune.
 2) Order passed by Hon'ble NGT, Pune vide dtd. 27/07/2016.
 3) Investigation done along with complainant & other Govt. departments vide dtd. 07/08/2016.
 4) Order passed by Hon'ble NGT, Pune vide dtd. 30/01/2018.
 5) Board consents .
 6) Approval received from HQ dtd : 04.08.2020.

Board has granted consent to Operate to M/s JSW Steel Ltd. (Integrated Steel Plant) located on above address for HSM & BFP plants vide consent dtd : 02.11.2018 07.04.2018 respectively. As per the consent condition the slag's generated from Hot strip mill and Blast furnace plant are under the Non Hazardous waste category.

Please noted that, as per foot Note of H.W, Rules 2016 under Schedule-I, the 'High Volume Low Effect Waste such as slags generated from pyrometallurgical operations are excluded from the category of HW and should be disposed off as per CPCB guidelines.

Hon'ble NGT has passed the order dated on 30.01.2018, and directed to MPCB to prepare report giving recommendations and suggestions and serve the copy to the respondent industry for his response. So, find enclosed herewith the report with recommendations and suggestions for Hon' NGT compliance in time.

Therefore, you are hereby directed to strictly comply with following recommendations and suggestions :

1. You shall comply with all conditions prescribed in the consent issued by the Board and dispose off existing as well as proposed generated slags as per consent conditions at designated places in scientific manner.

2. You shall also explore the possibilities of utilization of slag in cement manufacturing, used as aggregates in civil & road construction and brick manufacturing activity including land reclamation, and in marine applications as per CPCB guidelines without violations of consent conditions.
3. You shall strictly follow the guidelines on handling and management of High Volume Low Effect Waste- Slag from pyrometallurgical operations of Iron & Steel and Ferrous Alloy units prepared by CPCB.
4. You shall take all precautionary measures to avoid any soil contamination, groundwater and surface water pollution, also any adverse effect on environment and nearby villagers.
5. You shall strictly comply with all consent conditions CPCB guidelines and orders issued by Hon'ble NGT .

FOR AND ON BEHALF OF THE M.P.C.BOARD.

Jah
05/08/20
(Salunkhe J.S.)
Regional Officer, Raigad

Copy submitted to:

1. Regional Officer, HQ, MPCB Sion, Mumbai.
2. Law Officer, HQ, MPCB Sion, Mumbai.